Name of the Corporate Debtor: Nobility Estates Private Limited; Date of Commencement of CIRP: 24-11-2023; List of Creditors as on: 12-01-2024; Name of IP: Mr. Hitesh Goel; Process Number: 1; Last 5 digitof registration number: 12224

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim		Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	643	10022536223.79	643	6092919590.12	40.58	0	0	3929616633.68	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	9007806203.71	3	8923451536.32	59.42			84354667.39	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		646	19030342427.5	646	15016371126.439 999	100.00	0	0	4013971301.0699 997	